

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal M.A. 276/94

28.6.94

None present for the petitioner

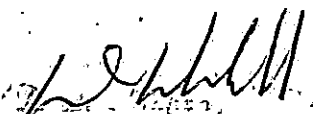
The M.A. is rejected.

Refund
2-11-94



Com
13/8/94


T. P. Sharma
Administrative Member


V. P. Sharma

Copy sent to the
app. and on 12
Date 